

43

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

OA No.210/469/2018

Dated this Wednesday the 04th day of March, 2020

**Coram: Dr. Bhagwan Sahai, Member (A).
R.N. Singh, Member (J).**

Mukesh Kumar Gupta
Son of Hari Chand Gupta
Date of Birth: 06.05.1960
(Age: 58 years 02 months)
working as: Chief Administrative
Officer (Construction) Western Railway,
in the Headquarters office of Western
Railway, Annex Building, 1st Floor,
Churchgate Station Building, Western
Railway, Mumbai 400 020 and
residing at: H-28, 6th Floor, Badhwar Park,
Colaba, Mumbai 400 005,
Maharashtra.

...Applicants.

(By Advocate Shri R. G. Walia).

Versus

1. Union of India,
Through Secretary,
Railway Board,
Rail Bhavan,
New Delhi-110001.
2. Department of Personal
& Training (DOP&T)
Through Secretary,
North Block,
New Delhi-110001.
3. Appointments Committee of
the Cabinet (ACC)
Through: Establishment Officer,
Department of Personal and
Training (DoPT&T),
North Block,
New Delhi-110001.
4. Chairman,
Railway Board,
Railway Bhavan,
New Delhi-110001.

... Respondents.

(By Advocate Shri V. S. Masurkar).

O R D E R (O R A L)
Per : R. N. Singh, Member (J)

Present.

1. Shri R. G. Walia, learned counsel for the applicants.
2. Shri V. S. Masurkar, learned counsel for the respondents.
3. At the outset, the learned counsels for the parties submit that during the pendency of the OA the grievances of the applicant have been redressed by the respondents and accordingly the OA has become infructuous.
4. In view of the above, the OA is disposed of as having become infructuous. No cost.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

V.

SD
05/03/2020